

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :
PETITION NUMBER : CP/626/ (IB)/2017
NAME OF THE PETITIONER(S) : C.H ROBINSON WORLD WIDE FRIEGHT I PVT LTD
NAME OF THE RESPONDENT(S) : ANAX INDUSTRIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. M. ANAND	COUNSEL FOR OPERATIONAL CREDITOR	
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ORDER

Counsel for petitioner/operational creditor present. Heard. Order is reserved.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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